

OFFICE OF THE DISTRICT & SESSIONS JUDGE: DELHI.

No. 9289-9353
/Library/2012

Delhi Dated 08/02/12

CIRCULAR

To

All the Judicial Officers
Central District,
Tis Hazari Courts, Delhi.

Sub.-:Regarding New Operating System "UBUNTU".

Dear Sir/Madam,

Please refer to letter No. 2709/Comp./DHC dated 02-02-2012 from The Registrar General, Hon'ble High Court of Delhi whereby all Ld. Judicial Officers, Delhi are requested to make themselves familiar with the New Operating System "UBUNTU" and Supreme Court website "judis.nic.in" for free text search of its judgments. Photocopy of the letter is attached with the circular for your kind perusal.

Thanking you,

(ANU MALHOTRA)
Additional District & Sessions Judge, Delhi
Officer-In-Charge-Cum-Chairperson (Library)

No. 9354-9355
/Library/2012

Delhi Dated 08/02/12

Copy forwarded to:-

1. Office of The Ld. District & Sessions Judge, Room No. 302-A, Tis Hazari Courts, Delhi.
2. ~~The Website Committee with the request to put the same on the Website of District Courts, Delhi.~~

(ANU MALHOTRA)
Additional District & Sessions Judge, Delhi
Officer-In-Charge-Cum-Chairperson (Library)

HIGH COURT OF DELHI : NEW DELHI.

No. 2709 /Comp./DHC Dated 2/2/2012

From :
The Registrar General,
High Court of Delhi,
New Delhi.



To
Ms. Sunita Gupta,
DJ-1, (District - Central),
Room No-301, Tis Hazari Court
Delhi.54.

Madam,

In terms of the orders of Hon'ble the Acting Chief Justice, of this Court, all the Judicial Officers are requested to make themselves familiar with the new Operating System, 'UBUNTU' and Supreme Court website 'judis.nic.in' for free text search of its judgements. Copy of 'UBUNTU' software CD is also enclosed here with for perusal.

It may be pertinent to mention here that e-mail ID's of Judicial Officers have already been created for early accessibility and correspondence.

Yours faithfully,

Encl : As above.

(Girish Sharma)
Registrar (Comp.)
For Registrar General.

No. _____ /Comp./DHC Dated _____

Copy forwarded alongwith 'UBANTU' CD, for information and necessary action to :

1. Sh. A.K. Chawla, DJ-II, (District - North), Room No-201, Tis Hazari Court, Delhi.54.
2. Sh. O.P. Gupta, DJ-III, (District - West), Room No-101, Tis Hazari Court, Delhi.54.
3. Sh. H.S. Sharma, DJ-IV, (District-New Delhi), Room No-10, Main Building, Patiala House Courts Complex, New Delhi.
4. Sh. R.K. Gauba, DJ-V, (District - South & South East), Room No-300, 3rd Floor, Saket Courts Complex, New Delhi.110017.
5. Sh.P.S. Teji, DJ-VI, (District- East), Court No.1, 3rd Floor, Old Bldg, Karkardooma Court Complex, Delhi.
6. Sh. J.R. Aryan, DJ-VII, (District -North East), Room No-2, Karkardooma Court Complex, Delhi.
7. Sh. S.K. Sarvaria, DJ-VIII, (District- North West), Room No-404, 4th Floor, Rohini Court Complex, Delhi. 110085.
8. Sh. I. S. Mehta, DJ-IX, (District- South West), Sector-10, Dwarka Court Complex, New Delhi.

(Neeru Nagar)
(Neeru Nagar)
AOJ (Comp.)

Handwritten notes:
DASJ
3/2/12

(Library)